

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1084**

TO BE ANSWERED ON 4<sup>th</sup> DECEMBER, 2015/ AGRAHAYANA 13, 1937 (SAKA)

**NIIF**

**QUESTION**

1084: **ADV. M. UDHAYAKUMAR**

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government has constituted a six member governing council to oversee the activities of the National Investment and Infrastructure Fund; and
- (b) if so, the details thereof along with the functions and limitations of the said governing council?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI JAYANT SINHA)**

- (a) Yes, Sir
- (b) To oversee the activities of the National Investment and Infrastructure Fund (NIIF), a Governing Council has been constituted with the following composition:-
  - (i) Finance Minister - Chairman
  - (ii) Secretary, DEA - Member
  - (iii) Secretary, Financial Services - Member
  - (iv) Ms Arundhati Bhattacharya - Member
  - (v) Shri Hemendra Kothari - Member
  - (vi) Shri T.V. Mohandas Pai - Member

The mandate of the Governing Council includes the approval of the following matters:

- a. Guidelines for Investment of Trust property/Corpus of NIIF;
- b. Parameters for appointment and performance of investment managers/ advisors;
- c. Any other matter related or incidental thereto.

\*\*\*\*\*